

ries in the private sector. The Bihar State Industrial Development Corporation have also proposed to establish a minicement plant in the public sector.

#### Reservation of Posts for Scheduled Castes/Scheduled Tribes

151. SHRI LAKSHMAN MALLICK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of posts reserved for the Scheduled Castes/Scheduled Tribes in his Ministry which remained vacant on the 1st February, 1980; and

(b) what are the reasons for not filling up of these posts and whether these vacancies would be filled up during this financial year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) 97 in the Ministry proper, excluding attached and subordinate offices.

(b) The posts could not be filled up due to non-availability of eligible candidates belonging to Scheduled Castes and Scheduled Tribes. The posts have been de-reserved and carried forward. The carried forward posts will be filled up as and when candidates belonging to Scheduled Castes and Scheduled Tribes are available for appointment against these posts.

#### Implementation of 20-Point Programme

152. SHRI BALASAHEB VIKHE PATIL: Will the PRIME MINISTER be pleased to state the steps taken or proposed to be taken for implementation of Twenty-point programme in a more dynamic way?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): Within the Directive Principles of Economic Policy represented by the dynamic 20-Point Programme, the economy had reached a take-off stage by 1976-77. But during the 33 months of the Janata

Party rule, the runway of the economy, built by our sustained efforts, was badly damaged. Government is already on the job to implement the 20-Point Programme in order to revitalise the economy and to give renewed strength to its various components. This involves, inter alia, the repairing of the basic infrastructure to effectively put into action the Programmes visualised by us.

We believe that the 20-Point Programme is the only action-oriented package Plan which can raise the living standards of the people of this country, especially the weaker sections of the society.

#### Utilisation of Installed capacity of Cement Plants in Uttar Pradesh, Rajasthan and Madhya Pradesh

153. SHRI G. S. REDDI: Will the Minister of INDUSTRY be pleased to state the percentage of utilisation of installed capacity of cement plants—both in the private and public sectors—in the States of U.P., Rajasthan and Madhya Pradesh during the calendar years 1978, 1979 and 1980 (January, 1980)?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): While all the cement plants in Uttar Pradesh are in Public Sector, the cement plants in Rajasthan are in Private Sector. In Madhya Pradesh, however, the cement plants are both in Private and Public Sectors. The desired information is as follows:—

State	1978	1979	1980(January)
Uttar Pradesh	70	54	63
Rajasthan	90	84	58
Madhya Pradesh			
—Private Sector	103	102	90
—Public Sector	91	69	86